

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 184/GT/2014

Date: 8.1.2016

To

The General Manager (C&SO),
SJVN Limited , Sharma Niwas,
Below BCS, New Shimla, 171009, (H.P.)

Sir,

Subject: Approval of tariff of Rampur Hydro Electric Project (412 MW) for the period from anticipated date of Commercial Operation of first unit to 31.3.2019- Extension of time for submission of DIA report – Petition No. 184/GT/2014

Ref: (i) Order dated 27.1.2015 in Petition No./ 184/GT/2015
(ii) Your letter No. SJVN/C&SO/CERC/2015/3268A dated 1.12.2015.

With reference to letter dated 1.12.2015 on the subject mentioned above, I am directed to inform that your request for extension of time for submission of DIA report has been considered and the same is extended till 29.2.2016, as a last opportunity.

2. You are directed to ensure that the said information is filed within the said date. No request for further extension of time shall be entertained. In case, no information/ document is filed within the said date, the matter shall be considered based on available records.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)